

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 258 of 2013**

**Dated : 21<sup>ST</sup> February, 2014**

**In the matter of:**

**Indian Wind Power Association**

**....Appellant(s)**

**Versus**

**Gujarat Electricity Reg. Commission & Ors.**

**...Respondent(s)**

**ORDER**

The Court has not assembled today.

As agreed by the learned counsel for the parties, post the matter on

**11.03.2014.**

COURT MASTER